NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/217/2017

NAME OF THE PETITIONER(S)

: A P MANAGEMENT CONSULTANTS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No.	Name (in Capital)	Represented by	Signature
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₹.	B. Smath bator for. Rec, porely	Representing Coursel For Roc, Pordy	10961) 18 B-John

ORDER

Counsel for the applicant present. Representative of ROC present. Heard. Order is reserved.

-94-Member (Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc